

as before, in respect of all schemes for inclusion in the Plan. The Planning Commission, while according the investment approval, has to ensure availability of resources in the Plan.

Thermal Plant at Kanyakumari

*442. SHRI N. DENNIS : Will the Minister of ENERGY be pleased to state :

(a) whether the possibility of locating a thermal plant at Kanyakumari has been examined;

(b) if so, the details thereof; and

(c) if not, the steps taken to examine the proposition ?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : (a) to (c) Government has not received any proposal from Tamil Nadu Electricity Board for locating a Thermal Power Station at Kanyakumari. It is for the State Government/SEB concerned to examine and propose new sites for locating thermal power stations in the State sector to meet the power requirement of the State.

Employees Favouring Free Trunk Calls

*443. SHRI ARJUN SETHI : Will the Minister of COMMUNICATIONS be pleased to refer to the reply given to Unstarred Question No. 1177 on 22nd November, 1983 regarding complaint against employees in Telephone Exchange, Bhadrak, Orissa favouring free Trunk Calls and state :

(a) whether the investigation has been completed now; and

(b) if so, action taken against the erring employees favouring free trunk

calls to selected subscribers giving details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI V.N. GADGIL) : (a) Yes, Sir.

(b) Disciplinary proceedings in respect of one Telephone Operator who passed two free trunk calls from Bhadrak Telephone No. 283 and 49 to Vizag and Raipur on 10.2.1983 and 25.2.1983 respectively have been completed. In one case increment for two years has been stopped and in the second case the delinquent official has been censured.

Setting up of Fertilizer Plants in Jagdishpur Shahjahanpur and Aonla, U.P.

*444. SHRI HARISH RAWAT : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether land for setting up fertilizer plants in Jagdishpur, Shahjahanpur and Aonla in Uttar Pradesh has since been acquired; and

(b) if so, the time by which work relating to these plants is likely to be started, the expenditure to be incurred on each plant and the time by which construction work of these plants is likely to be completed ?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE) : (a) and (b) Of the three fertilizer plants proposed to be located at Jagdishpur, Shahjahanpur and Aonla, arrangements for acquiring land have been finalised only in respect of the Jagdishpur Project.

The estimated cost of each as indicated by the project authorities and the anticipated time of commencement of work and its likely completion are given in the attached statement.

Statement

Location of the Project	Commencement of work anticipated	Estimated Cost (Rs. Crores)
Jagdishpur, U.P.	Mid—1984	662.6
Shahjahanpur, U.P.	1985	741.99
Aonla, U.P.	Last quarter of 1984	699.5

Each of these projects is likely to be commissioned in about 42 months from zero date.

Investment in the Rural Electrification Programme

*224. PROF. RUPCHAND PAL : Will the Minister of ENERGY be pleased to state :

(a) whether it is a fact that Government have invested about Rs. 946 crores in the rural electrification programme in the first three years of the Sixth Five Year Plan; and

(b) if so, the State-wise break-up of the allocation of the said amount ?

THE MINISTER OF ENERGY (SHRI P. SHIV SHANKAR) : (a) and (b) During the first three years of the Sixth Five Year Plan, against the allocation of Rs. 945.74 crores made by the Planning Commission, expenditure of Rs. 981.03 crores was incurred on Rural Electrification works in all the States and Union Territories. A statement indicating the State-wise details of the expenditure for the period 1980-83 is attached.

Statement

State-wise expenditure during 1980-83 on Rural Electrification Programme, (Rs. crores)

S. No.	Name of the State	1980-81	1981-82	1982-83	Total
1.	Andhra Pradesh	29.32	16.60	25.00 (A)	70.92
2.	Assam	7.55 (O)	11.22 (O)	11.54 (O)	30.31
3.	Bihar	20.09	18.89	21.59	60.57
4.	Gujarat	17.39	12.42	6.46	36.27
5.	Haryana	22.55	24.39	19.72	66.66
6.	Himachal Pradesh	6.97	5.88	9.50	22.35
7.	Jammu & Kashmir	3.41	3.85	4.38	11.64